## CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

## Petition No. 363/MP/2024

Subject	:	Petition under Section 79 (1)(a) & (f) of the Electricity Act, 2003 read with the applicable provisions of the CERC (Terms & Conditions of Tariff) Regulations, 2019.
Petitioner	:	NTPC Ltd.
Respondent	:	APEPDCL and 25 Ors.
Date of Hearing	:	25.3.2025
Coram	:	Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member
Parties Present	:	Shri Venkatesh, Advocate, NTPC Shri Ravi Sharma, Advocate, MPPMCL Shri Aryan Chanda, Advocate, MPPMCL Shri Satya Jha, Advocate, NBPDCL & SBPDCL Ms. Adya Jha, Advocate, NBPDCL & SBPDCL

## **Record of Proceedings**

Case was called through a virtual hearing.

During the hearing, the learned counsel for the Petitioner made an oral submission giving a detailed background of the case. However, the learned counsel for the Respondents, NBPDCL and SBPDCL prayed that the matter may be taken up through a physical hearing, as detailed oral submissions are required to be made in the matter.

2. Accordingly, the Commission adjourned the hearing of the Petition. The Petition will be listed for a physical hearing on **24.4.2025**.

By order of the Commission

Sd/-(B. Sreekumar) Joint Chief (Law)

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